

ORISSA HIGH COURT**FILING REPORT AS ON :14/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008983/2022	TURIA @ BIKASH BIJULI VS STATE OF ODISHA	APARESH BHOI VS	BAISINGA /371 /2021 () //
2	BLAPL/0008984/2022	PITABASH DASH VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI /124 /2022 () //
3	BLAPL/0008985/2022	PRASANTA GAGERENGA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MUNIGUDA /128 /2022 () //
4	BLAPL/0008986/2022	JITENDRA JHA VS ASST. DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	PRIYA RANJAN SINGH VS	BARBIL /58 /2010 () //
5	BLAPL/0008987/2022	NILA BEHERA VS STATE OF ODISHA	MANAS RANJAN PATRA VS	/ /0 () //
6	BLAPL/0008988/2022	NISHI PRIYADARSHINI VS STATE OF ODISHA	PRATIK DASH VS	BAIDYANATHPUR /185 /2022 () //
7	BLAPL/0008989/2022	MANOJ KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
8	BLAPL/0008990/2022	MAHESWAR XALXO @ MAHESWAR ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /65 /2022 () //
9	BLAPL/0008991/2022	MASA KABASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /84 /2019 () //
10	BLAPL/0008992/2022	RAGHUNATH KALKURA @ KALAKURA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /122 /2017 () //
11	BLAPL/0008993/2022	RABINDRA SENAPATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //

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12	BLAPL/0008994/2022	NIRMAL KUMAR MAHANTA VS STATE OF ODISHA	JEETENDRA SAHU VS	LAHUNIPADA /144 /2022 () //
13	BLAPL/0008995/2022	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /169 /2022 () //
14	BLAPL/0008996/2022	MIRZA MEHEBOOB BEG VS STATE OF ODISHA	ARIJEET MISHRA VS	BIDANASI /66 /2022 () //
15	BLAPL/0008997/2022	MIRZA MEHEBOOB BEG VS STATE OF ODISHA	ARIJEET MISHRA VS	BIDANASI /41 /2022 () //
16	BLAPL/0008998/2022	MIRZA MEHEBOOB BEG VS STATE OF ODISHA	ARIJEET MISHRA VS	BIDANASI /40 /2022 () //
17	BLAPL/0008999/2022	MIRZA MEHEBOOB BEG VS STATE OF ODISHA	ARIJEET MISHRA VS	BIDANASI /68 /2022 () //
18	BLAPL/0009000/2022	MIRZA MEHEBOOB BEG VS STATE OF ODISHA	ARIJEET MISHRA VS	BIDANASI /67 /2022 () //
19	BLAPL/0009001/2022	MIRZA MEHEBOOB BEG VS STATE OF ODISHA	ARIJEET MISHRA VS	BIDANASI /42 /2022 () //
20	BLAPL/0009002/2022	RAJKUMAR SAHANI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /34 /2020 () //
21	BLAPL/0009003/2022	SUNIL NAHAK VS STATE OF ODISHA	S.S.RAY (2) VS	PURUSHOTTAMPUR /240 /2021 () //
22	BLAPL/0009004/2022	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	S.S.RAY 2 VS	RAJKANIKA /87 /2021 () //
23	BLAPL/0009005/2022	TOPHAN NAIK @ TOFAN NAIK	JYOTIRMAYA SAHOO	DHARAKOT PS /205 /2022

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		VS	VS	()
24	BLAPL/0009006/2022	STATE OF ODISHA KHAGAPATI GOLARI	DIPTI RANJAN BHOKTA	// MACHHKUND /8 /2022
		VS	VS	()
25	BLAPL/0009007/2022	STATE OF ODISHA HIRA BAHADUR	SUCHIT KUMAR NAYAK	// JEYPORE SADAR /132 /2020
		VS	VS	()
26	BLAPL/0009008/2022	STATE OF ODISHA JUJESTI NAIK	AMLAN SHAKTI PAUL	// ATHAMALLIK /161 /2022
		VS	VS	()
27	BLAPL/0009009/2022	STATE OF ODISHA RITU MANDEI	AMITAV TRIPATHY	// RANPUR /284 /2021
		VS	VS	()
28	BLAPL/0009010/2022	STATE OF ODISHA RAJENDRA BISWAL	DEEPAK KUMAR MOHAPATRA	// SIMULIA /89 /2022
		VS	VS	()
29	BLAPL/0009011/2022	STATE OF ODISHA BABUL GANDA	SUSANTA KUMAR LENKA	// SAHID NAGAR P.S. /288 /2022
		VS	VS	()
30	BLAPL/0009012/2022	STATE OF ODISHA BAURI @ ASHIS DEEP	BIJAYA KUMAR RAGADA	// NAKTIDEUL /82 /2022
		VS	VS	()
31	BLAPL/0009013/2022	STATE OF ODISHA BHAGABAN NAYAK	SOMANATH MITRA	// / /0
		VS	VS	()
32	BLAPL/0009014/2022	STATE OF ODISHA ARUN KUMAR JENA	AMARESH DAS	// ORKEL /144 /2021
		VS	VS	()
33	BLAPL/0009015/2022	STATE OF ODISHA JITENDRA NAIK	SASMITA NANDA	// CHHENDIPADA /89 /2018
		VS	VS	()
34	BLAPL/0009016/2022	STATE OF ODISHA MANTU @ MANOJA JENA	BIBEKANANDA MAHAPATRA	// KALINGA NAGAR /167 /2022
		VS	VS	()

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35	BLAPL/0009017/2022	STATE OF ODISHA SURYAKANTA SANTARA VS	BHABANI SHANKAR DASPARIDA VS	// SORO /213 /2022 ()
36	BLAPL/0009018/2022	STATE OF ODISHA GOUTAM MALLIK VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /681 /2021 ()
37	BLAPL/0009019/2022	STATE OF ODISHA PRASANTA DASH VS	SURYAKANTA DWIBEDI VS	// BETNOTI /226 /2022 ()
38	BLAPL/0009020/2022	STATE OF ODISHA KALIA @ RAKESH DAS VS	RASHMI RANJAN MISHRA VS	// JAGATPUR /348 /2022 ()
39	BLAPL/0009021/2022	STATE OF ODISHA KAMALESH @ KAMALA LOCHAN HANTAL VS	ANANTA NARAYAN PATTANAYAK VS	// ORKEL /29 /2021 ()
40	BLAPL/0009022/2022	STATE OF ODISHA PRATAP KUMAR BISWAL @ PRATAP BISWAL VS	UNMESH CHANDRA JENA VS	// BASUDEVPUR /267 /2020 ()
41	BLAPL/0009023/2022	STATE OF ODISHA BIKASH PATNAIK @ RINKU VS	SUNIL KUMAR PANDA VS	// JHARSUGUDA /374 /2022 ()
42	BLAPL/0009024/2022	STATE OF ODISHA PADMA CHARAN RAUT @ ROUT VS	SAMIR KUMAR MISHRA VS	// BALUGAON P.S. /151 /2022 ()
43	BLAPL/0009025/2022	STATE OF ODISHA DEEPAK KINDO VS	B.N.MOHANTY VS	// EOW,BHUBANESWAR /17 /2021 ()
44	BLAPL/0009026/2022	STATE OF ODISHA SURESH PADHAN VS	PAJIT KUMAR PRADHAN VS	// HANDAPA /218 /2022 ()
45	CMAPL/0000438/2022	STATE OF ODISHA SUMITRA MOHANTA VS ACCOUNTANT GENERAL (A AND E), BHUBANESWAR	adv. VS	// // ()

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46	CMAPL/0000439/2022	PRIYATAMA SWAIN VS COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION	ADV. VS	// ()
47	CMAPL/0000440/2022	JAGADISH SARAN BOSE VS CUTTACK GRAMYA BANK	ADV. VS	// ()
48	CMP/0000906/2022	PRADYUMNA KUMAR SATAPATHY @ SATPATHY VS KSHYAMANIDHI SATPATHY	SUBHASHIS MISHRA VS	// ()
49	CMP/0000907/2022	TUSAR KUMAR SWAIN VS SRADHANJALI JENA	AMIT PRASAD BOSE VS	// ()
50	CMP/0000908/2022	SURENDRA ROUL VS COLLECTOR, BALASORE	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0001141/2020
51	CMP/0000909/2022	SANTANU KUMAR PATTANAIAK VS PRASANNA KUMAR PATTANAIAK	ROHIT RANJAN RAY VS	// ()
52	CMP/0000910/2022	HARIHARA BHOI VS BISHNU PRASAD BHOI	SHREYA DASH VS	// ()
53	CONTC/0005730/2022	ANJUBALA SUTAR VS AMRIT RITURAJ, COLLECTOR, KENDRAPARA	ADV. VS	// ()
54	CONTC/0005731/2022	BASANTA KUMAR PRADHAN VS ANU GARG, IAS	ADV. VS	// ()
55	CONTC/0005732/2022	MANU HATI VS ANU GARG, IAS	ADV. VS	// ()
56	CONTC/0005733/2022	NITYA PRAKASH SINGH VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// ()
57	CONTC/0005734/2022	RAJENDRA NATH MAHANTA	SAROJANANDA MISHRA	//

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		VS	VS	0
		SECY. TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT.		//
58	CONTC/0005735/2022	A.M. SALES GOPALGAON, BALASORE 1	ADV.	//
		VS	VS	0
		MANGALAM RAMASUBRAMANIAN KUMAR, CHAIRPERSON,L.I.C OF INDIA,CENTRAL OFFICE		//
59	CONTC/0005736/2022	AJAYA KUMAR BEHERA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
60	CONTC/0005737/2022	SK .MASUM ALI	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		MS. ASWATHY S, IAS		//
61	CONTC/0005738/2022	GANESH CHANDRA PRADHAN	LAXMI KANTA MOHANTY	//
		VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE, I.A.S.		//
62	CONTC/0005739/2022	M.S.INFRAENGINEERS PVT. LTD.	ADV	//
		VS	VS	0
		BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, W.R DEPTT		//
63	CONTC/0005740/2022	PREMSAGAR ORAM	ADV	//
		VS	VS	0
		DR. GOVALI PARAG HARSHAD, I.A.S.		//
64	CONTC/0005741/2022	NURJAN BIBI	S.RATH	//
		VS	VS	0
		UMAKANTA BISWAL, TAHASILDAR, MAHANGA		//
65	CONTC/0005742/2022	LAXMIDHAR JENA	RAJEET ROY	//
		VS	VS	0
		DR. POMA TUDU, I.A.S.		//
66	CONTC/0005743/2022	SIBA SETHI	MADHUMITA PANDA	//
		VS	VS	0
		DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT.		//
67	CONTC/0005744/2022	EKADASI SENAPATI	MADHUMITA PANDA	//
		VS	VS	0
		DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT.		//
68	CONTC/0005745/2022	BIRABHADRA SINGH	MADHUMITA PANDA	//
		VS	VS	0

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69	CONTC/0005746/2022	DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT. DAKTAR PARIDA VS	MADHUMITA PANDA MADHUMITA PANDA VS	// // ()
70	CONTC/0005747/2022	DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT. BIJAY SOREN VS	MADHUMITA PANDA MADHUMITA PANDA VS	// // ()
71	CONTC/0005748/2022	DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT. SALAI SOREN VS	MADHUMITA PANDA MADHUMITA PANDA VS	// // ()
72	CONTC/0005749/2022	DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT. BIKRAM PRADHAN VS	MADHUMITA PANDA MADHUMITA PANDA VS	// // ()
73	CONTC/0005750/2022	DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT. SAROJ KUMAR BHOI VS	MADHUMITA PANDA MADHUMITA PANDA VS	// // ()
74	CONTC/0005751/2022	DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT. JANARDDANA SAHU VS	ADV ADV VS	// // ()
75	CONTC/0005752/2022	SUNIL BANSAL, D.G.P., CUTTACK BIBHUTI BHUSAN JENA VS	ADV ADV VS	// // ()
76	CRLA/0000791/2022	ASWATHY S, I.A.S. LOPA @ RUPA @ SK. SALAMAT @ SK. SALAMOT VS	SK. ZAFARULLA SK. ZAFARULLA VS	// SAHADEV KHUNTA /364 /2021 ()
77	CRLA/0000792/2022	STATE OF ODISHA PURNA CHANDRA SHA VS	PRABUDDHA KUMAR PATTANAIAK PRABUDDHA KUMAR PATTANAIAK VS	// SAMBALPUR VIGILANCE /3 /2002 ()
78	CRLA/0000793/2022	STATE OF ODISHA ANANDA CHANDRA ROUT VS	AJAYA KUMAR PRADHAN AJAYA KUMAR PRADHAN VS	// CHOUDWAR /326 /2022 ()
79	CRLA/0000794/2022	STATE OF ODISHA TUNGURU @ DEPPAK BARIK VS	ARJUNA CHARANA BEHERA ARJUNA CHARANA BEHERA VS	// KUAKHIA /29 /2015 ()
		STATE OF ODISHA		//

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80	CRLA/0000795/2022	BHARATI KANTA @ SUNA @ SHANTI KANTA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	SUNABEDA /7 /2014 () //
81	CRLA/0000796/2022	KABIRAJ NAYAK VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	KANAS /74 /2012 () //
82	CRLA/0000797/2022	PITAMBAR BEHERA@RENGA@TURU VS STATE OF ODISHA	SATYABHUSAN DAS VS	JASHIPUR /87 /2022 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000008/2022
83	CRLA/0000798/2022	GUDU NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	AGARAPADA /9 /2017 () //
84	CRLMA/0000254/2022	RAMA@RAM CHANDRA BARIK VS STATE OF ODISHA	ADV. VS	ANGUL TOWN /136 /2021 () //
85	CRLMA/0000255/2022	BIPINI PANDA VS STATE OF ODISHA	ADV. VS	KHAMAR /4 /2015 () //
86	CRLMC/0002588/2022	DEBABRATA SAHOO@MITHUN@DEBAPRASAD SAHOO VS STATE OF ODISHA	HOJEET MISHRA VS	NAYAKOT /34 /2019 () //
87	CRLMC/0002589/2022	BIRA@BIRAKISHORE DAS VS STATE OF ODISHA	DIPTIREKHA NANDA VS	ERASAMA /25 /2022 () //
88	CRLMC/0002590/2022	SUMIT KUMAR JENA@TAPU JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	JALESWAR /80 /2022 () //
89	CRLMC/0002591/2022	KABULI@ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	TANGI /98 /2003 () //
90	CRLMC/0002592/2022	SANJAY SAHU VS STATE OF ODISHA	DIPAK DEY VS	JAGATSINGPUR /132 /2019 () //
91	CRLMC/0002593/2022	PRABHANJAN KANHAR	AMULYA RATNA PANDA	PHIRINGIA /111 /2022

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92	CRLMC/0002594/2022	STATE OF ODISHA PRADIPTA GAHAN	BISWARANJAN DALAI	// BARKOTE /205 /2021
		VS	VS	()
93	CRLMC/0002595/2022	STATE OF ODISHA SURYA NARAYAN BHOL	GAGAN BIHARI SINGH	// NISCHINTAKOILI /145 /2022
		VS	VS	()
94	CRLMC/0002596/2022	STATE OF ODISHA SUDIPTA KUMAR SAHOO	RAKESH KUMAR ROUTH	// BINJHARPUR /137 /2015
		VS	VS	()
95	CRLMC/0002597/2022	STATE OF ODISHA LAXMIDHAR NAYAK	SANTOSH KUMAR SAMANTARAY	// NIRAKARPUR /30 /2020
		VS	VS	()
96	CRLMC/0002598/2022	STATE OF ODISHA SANJAY KUMAR NAIK	SMRUTI RANJAN MOHAPATRA	// BALASORE VIGILANCE /44 /2017
		VS	VS	()
97	CRLMC/0002599/2022	STATE OF ODISHA(VIG.) PRASANTA PRADHAN	SAROJ KUMAR PADHI	// PIPLI /37 /2008
		VS	VS	()
98	CRLMC/0002600/2022	STATE OF ODISHA BIDU LATA SAHOO	BIKRAM KESHARI RAJ	// / /0
		VS	VS	()
99	CRLMC/0002601/2022	STATE OF ODISHA MAHENDRA KUMAR SAHU	PRAFULLA KUMAR KAR	// MUDANPUR RAMPUR /162 /2021
		VS	VS	()
100	CRLMC/0002602/2022	STATE OF ODISHA DR.SHAMI SALIM	PRAVASH CHANDRA JENA	// BIDANASI /141 /2022
		VS	VS	()
101	CRLMC/0002603/2022	STATE OF ODISHA SABITA PRUSTY	SURYA NARAYAN MISHRA	// SEA BEACH /111 /2020
		VS	VS	()
102	CRLMP/0001911/2022	STATE OF ODISHA BALARAM DAS	RANJIT MOHANTY	// / /0
		VS	VS	()

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103	CRLMP/0001912/2022	STATE OF ODISHA RASMI REKHA SAHOO VS	RAM CHANDRA SAHOO VS	// /0 ()
104	CRLMP/0001913/2022	STATE OF ODISHA DILLIP KUMAR SAHOO VS	MANORANJAN PADHI VS	// /0 ()
105	CRLMP/0001914/2022	STATE OF ODISHA GANESH CHANDRA BEHERA VS	GAUTAM CHARAN ROUT VS	// /0 ()
106	CRLMP/0001915/2022	I.I.C. JAGATPUR POLICE STATION SARAT CHANDRA JENA VS	SUDARSAN BEHERA VS	// /0 ()
107	CRLMP/0001916/2022	STATE OF ODISHA LAXMIPRIYA BEHERA VS	PRASANNA KUMAR DASH VS	// /0 ()
108	CRLMP/0001917/2022	STATE OF ODISHA BRAJESH KUMAR MALIK VS	MANORANJAN MISHRA VS	// /0 ()
109	CRLMP/0001918/2022	SANGHAMITRA MALIK RAMAKANT BARAL VS	RITU RANJAN CHHOTTARAY VS	// /0 ()
110	CRLMP/0001919/2022	STATE OF ODISHA NILADRI BIHARI DAS VS	ROHIT RANJAN RAY VS	// /0 ()
111	CRLMP/0001920/2022	RIMA RAY PRUTHIRAJ SAMANTARAY VS	DEBASHIS ROUSTRAY VS	// /0 ()
112	CRLMP/0001921/2022	STATE OF ODISHA SANJUKTA MOHANTY VS	RABI NARAYAN MOHANTY VS	// /0 ()
113	CRLMP/0001922/2022	STATE OF ODISHA SUMANT KUMAR MOHANTY VS	KEDAR SANKAR SAHU VS	// /0 ()
		STATE OF ODISHA		//

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114	CRLMP/0001923/2022	SAPTAJYOTI RAUL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 0 //
115	CRLMP/0001924/2022	LAXMIPRIYA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 0 //
116	CRLREV/0000439/2022	REPUBLIC OF INDIA (CBI) VS RAMACHANDRA HANSDAH	SARTHAK NAYAK VS	NAYAPALLI P.S. /146 /2014 0 //
117	CRLREV/0000440/2022	KUNA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GOLANTHARA (BERHAMPUR) /141 /2022 0 //
118	MACA/0000461/2022	M/S. NEW INDIA ASSURANCE CO. LTD VS SANATAN JENA	SOMNATH ROY VS	// 0 //
119	MACA/0000462/2022	M/S. NEW INDIA ASSURANCE COMPANY LTD. VS ABHILASH NAYAK	SOMNATH ROY VS	// 0 //
120	MACA/0000463/2022	M/S. NEW INDIA ASSURANCE CO. LTD. VS TAPAS KUMAR MOHAPATRA	SOMNATH ROY VS	// 0 //
121	MACA/0000464/2022	JAYARAM BEHERA VS MANORANJAN PATI	KAPILA CHARAN NAYAK VS	// 0 //
122	MACA/0000465/2022	SANTOSH KUMAR PRUSTY VS ISWAR CHANDRA SEJPADA	INDRAJIT PALBABU VS	// 0 //
123	MATA/0000182/2022	PRAMOD KUMAR MOHANTY VS NAMITA MOHAPATRA@MOHANTY	BIDHUBHUSANA MOHAPATRA VS	// 0 //
124	MATA/0000183/2022	DR. PRANATI MISRA VS DR. DEBASIS MISRA	TAPAN KUMAR BISWAL VS	// 0 //
125	MATA/0000184/2022	ARCHANA MAHARANA	BHABANI SHANKAR DASPARIDA	//

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		VS	VS	0
126	MATA/0000185/2022	TAPAN MAHARANA SAROJ KUMAR DALAI	ASHOK KUMAR BEHERA	//
		VS	VS	0
127	RPFAM/0000220/2022	MANASI PARIDA DEVI PRASAD PANDA	NEELAKANTHA PANDA	//
		VS	VS	0
128	RSA/0000219/2022	SANJUKTA SATAPATHY@PANDA BHAGAT GOUD@ROUT	GAGAN BIHARI SINGH	//
		VS	VS	0
129	RSA/0000220/2022	NABINA BEWA P.RAJA RAO@P.BENUGOPAL RAO	GOPINATH MISHRA	//
		VS	VS	0
130	RVWPET/0000231/2022	RUDRA PRASAD SAHU NIRMALA DAS	ADV	//
		VS	VS	0
131	RVWPET/0000232/2022	STATE OF ODISHA P.RAJA RAO@P.BENUGOPAL RAO	GOPINATH MISHRA	//
		VS	VS	0
132	TRP(C)/0000350/2022	RUDRA PRASAD SAHU POOJA PATTANAİK	SADAY LAXMI PATNAİK	//
		VS	VS	0
133	TRP(C)/0000351/2022	AKASH DAS BASANTI BEHERA	SUDHEER KUMAR SAHOO	//
		VS	VS	0
134	WA/0001213/2022	KUBER RANJAN BARIK MANABHANJAN MEHER	PRASANTA KUMAR MOHANTY 2	//
		VS	VS	0
135	WA/0001214/2022	STATE OF ODISHA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
136	WP(C)/0023829/2022	JYOTI RANJAN SATAPATHY M/S. ON NET SOLUTIONS, BARGARH	SUPRIYO RANJAN MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0023830/2022	STATE OF ODISHA SACHINDRA NATH BARIK VS	PITAMBAR PANDA VS	// // ()
138	WP(C)/0023831/2022	STATE OF ODISHA BHABANIBALA NANDA VS	PITAMBAR PANDA VS	// // ()
139	WP(C)/0023832/2022	STATE OF ODISHA ARUNA KUMAR JENA VS	SITANSU MOHAN SINGH VS	// // ()
140	WP(C)/0023833/2022	STATE OF ODISHA MANORANJAN DASH VS	SITANSU MOHAN SINGH VS	// // ()
141	WP(C)/0023834/2022	STATE OF ODISHA MAHESWAR NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
142	WP(C)/0023835/2022	STATE OF ODISHA SUDHANSU SEKHAR JENA VS	SITANSU MOHAN SINGH VS	// // ()
143	WP(C)/0023836/2022	STATE OF ODISHA SANTANU KUMAR JENA VS	SITANSU MOHAN SINGH VS	// // ()
144	WP(C)/0023837/2022	STATE OF ODISHA SARADA PRASANNA BISWAL VS	SITANSU MOHAN SINGH VS	// // ()
145	WP(C)/0023838/2022	STATE OF ODISHA SARAT CHANDRA DASH VS	SITANSU MOHAN SINGH VS	// // ()
146	WP(C)/0023839/2022	STATE OF ODISHA DINABANDHU NAIK VS	TRILOCHAN PANIGRAHI VS	// // ()
147	WP(C)/0023840/2022	STATE OF ODISHA DEBASHIS PATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0023841/2022	ODISHA FOREST MAZDOOR UNION, KHURDA VS STATE OF ODISHA	PRADEEP KUMAR DAS 1 VS	// 0 //
149	WP(C)/0023842/2022	DOLAMANI SAHU VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
150	WP(C)/0023843/2022	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
151	WP(C)/0023844/2022	SUBASH SATPATHY VS UNION BANK OF INDIA, MUMBAI	SAILABALA JENA VS	// 0 //
152	WP(C)/0023845/2022	NABAGHAN BEHERA VS THE ORISSA INFORMATION COMMISSION (R.T.I.),BBSR	SIDHARTHA MISHRA 1 VS	// 0 //
153	WP(C)/0023846/2022	SOBHA RANI SOY VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
154	WP(C)/0023847/2022	SATYA PRAKAS SUKLA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
155	WP(C)/0023848/2022	FAKIRA NAG @ LUHA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
156	WP(C)/0023849/2022	ARCHANA LAKRA VS SAIL, ROURKELA	SARAT CHANDRA MEKAP VS	// 0 //
157	WP(C)/0023850/2022	DHUBALESWAR NAG @ LUHA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
158	WP(C)/0023851/2022	RINA BUDEK VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
159	WP(C)/0023852/2022	TRUPTIMAYEE PATTANAIAK	DIPTI RANJAN BHOKTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0023853/2022	PADMALOCHAN BUDEK	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0023854/2022	BHAWESH PATEL @ BHAWESH KUMAR PATEL	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0023855/2022	SAILENDRA SINGH @ SALINDER SINGH	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ORISSA		//
163	WP(C)/0023856/2022	RUSAV KUMAR SAHU	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0023857/2022	BIJAY KUMAR DAS	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0023858/2022	SK. NAUSAD	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0023859/2022	DR.RAKESH KUMAR ROUSTRAY	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0023860/2022	NIRMALA SETHI	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0023861/2022	MALATILATA DAS	BHUBANESWAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0023862/2022	SIBA CHARAN BEHERA	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0023863/2022	RABINDRA BARMAN	B.DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0023864/2022	STATE OF ODISHA DR. DEEPAK KUMAR DASMOHAPATRA VS VIMSAR, SAMBALPUR	DEBA KUMAR RATH VS	// // 0 //
172	WP(C)/0023865/2022	NABA KUMAR BARIK VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
173	WP(C)/0023866/2022	SARWAR HUSSAIN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
174	WP(C)/0023867/2022	DIBYA SUNDAR DAS VS STATE OF ODISHA	AMIYA KUMAR MISHRA - 2 VS	// 0 //
175	WP(C)/0023868/2022	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
176	WP(C)/0023869/2022	DIBAKAR HATI VS NATIONAL HIGHWAYS, MINISTRY OF ROAD, TRANSPORT AND HIGHWAYS, BBSR	AJIT KUMAR MOHANTY VS	// 0 //
177	WP(C)/0023870/2022	HANSAVAHINI SHARMA VS THE CHAIRMAN, CHSE, ODISHA	DR. KANHAYALAL SHARMA VS	// 0 //
178	WP(C)/0023871/2022	SUBARNA PANDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
179	WP(C)/0023872/2022	SIMADRI NIMALPURI VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	// 0 //
180	WP(C)/0023873/2022	MAKARDHWAJ BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
181	WP(C)/0023874/2022	LAXMIDHAR BHOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0023875/2022	SULOCHANA SAHOO VS NATIONAL HIGHWAYS, MINISTRY OF ROAD, TRANSPORT AND HIGHWAYS, BBSR	AJIT KUMAR MOHANTY VS	// 0 //
183	WP(C)/0023876/2022	NAROTTAM SAHOO VS THE SPECIAL LAO, TALCHER BIMALAGARH NEW B.G RAIL LINK	SARTHAK PRADHAN VS	// 0 //
184	WP(C)/0023877/2022	BIPIN BIHARI PRADHAN VS THE SPECIAL LAO, TALCHER BIMALAGARH NEW B.G RAIL LINK	SARTHAK PRADHAN VS	// 0 //
185	WP(C)/0023878/2022	BINAPANI MOHAPATRA VS PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR	BIKRAM KESHARI MOHANTY VS	// 0 //
186	WP(C)/0023879/2022	SACHIN AGRAWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
187	WP(C)/0023880/2022	M/S. AMBICA IRON AND STEEL PVT. LTD. VS INCOME TAX OFFICER, WARD-1, ROURKELA	SIDHARTHA RAY VS	// 0 //
188	WP(C)/0023881/2022	MANJULATA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
189	WP(C)/0023882/2022	MANJULATA BAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
190	WP(C)/0023883/2022	BINAYA KRISHNA DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
191	WP(C)/0023884/2022	SUMAL BHUYAN @ SUMAL KUMAR BHUYAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
192	WP(C)/0023885/2022	SANTOSH KUMAR MANDAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
193	WP(C)/0023886/2022	DHANANJAY DAS	JAYANTA KUMAR MAJHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0023887/2022	STATE OF ODISHA JAGANNATH SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
195	WP(C)/0023888/2022	STATE OF ORISSA HARIHAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
196	WP(C)/0023889/2022	STATE OF ORISSA NIMAI CHARAN MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
197	WP(C)/0023890/2022	STATE OF ORISSA DEBASISH PATTANAİK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
198	WP(C)/0023891/2022	STATE OF ORISSA NITYANANDA PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
199	WP(C)/0023892/2022	STATE OF ORISSA SUPRAVA MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
200	WP(C)/0023893/2022	STATE OF ORISSA SABITARANI JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
201	WP(C)/0023894/2022	STATE OF ORISSA NRUSINGH CHARAN BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
202	WP(C)/0023895/2022	STATE OF ORISSA LAMBODHAR MAJHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
203	WP(C)/0023896/2022	STATE OF ORISSA BIJAYA KUMAR NANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
204	WP(C)/0023897/2022	STATE OF ORISSA BATAKRUSHNA PARHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0023898/2022	STATE OF ORISSA KARUNAKAR MALIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0023899/2022	STATE OF ORISSA LAMBODAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
207	WP(C)/0023900/2022	STATE OF ODISHA DINABANDHU BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0023901/2022	STATE OF ODISHA DEBANANDA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
209	WP(C)/0023902/2022	STATE OF ODISHA RAMESH CHANDRA BISWAL VS	AMBUJA BANDHU PARIDA VS	// // ()
210	WP(C)/0023903/2022	STATE OF ORISSA JAGANNATH JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0023904/2022	STATE OF ORISSA NARENDRA KUMAR NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
212	WP(C)/0023905/2022	STATE OF ORISSA BASANTILATA MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
213	WP(C)/0023906/2022	STATE OF ODISHA BANCHHANIDHI BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0023907/2022	STATE OF ODISHA PRABHAKAR SHEET @ PRAVAKAR SHEET VS	JAYANTA KUMAR MAJHI VS	// // ()
215	WP(C)/0023908/2022	STATE OF ODISHA SANJAY KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0023909/2022	BENUDHAR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
217	WP(C)/0023910/2022	RAMESH CHANDRA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0023911/2022	BHUPENDRA NATH SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
219	WP(C)/0023912/2022	JAYARAM NAYAK VS BALARAM SWAIN	KISHORE KUMAR MISHRA VS	// 0 //
220	WP(C)/0023913/2022	KAPILENDRA PADHIARY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0023914/2022	PARAMANANDA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
222	WP(C)/0023915/2022	BIJAY KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0023916/2022	JAGANNATH DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0023917/2022	ULLASH CHANDRA PALATASINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
225	WP(C)/0023918/2022	SANATAN BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0023919/2022	JHATU CHARAN DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
227	WP(C)/0023920/2022	NANDADUAL BEJ	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0023921/2022	KRUSHNA CHANDRA JAGADEV	JAGAMOHAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0023922/2022	ARUN KUMAR PATTNAİK	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		LIBERTY GENERAL INSURANCE LTD.,MUMBAI		//
230	WP(C)/0023923/2022	KALANDI CHARAN MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0023924/2022	BHAGIRATHI BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0023925/2022	KRISHNA CHANDRA MAHANTA	AMIYA KUMAR MOHANTY A	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0023926/2022	PRANA KRUSHNA GIRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0023927/2022	SARAT CHANDRA MOHAPATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0023928/2022	LAKSHMIKANTA UPADHYAYA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0023929/2022	SK. JAMALUDDIN	MAMATA MISHRA	//
		VS	VS	0
		THE TAHASILDAR, JAJPUR		//
237	WP(C)/0023930/2022	HARIPADA KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0023931/2022	DILLIP KUMAR MISHRA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0023932/2022	STATE OF ODISHA SITANATH BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0023933/2022	STATE OF ODISHA SANJAY KUMAR RANA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0023934/2022	STATE OF ORISSA BASUDEV PANIGRAHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0023935/2022	STATE OF ORISSA LATA NANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0023936/2022	STATE OF ORISSA BIBHU PRASAD SAHU VS	AMIT PRASAD BOSE VS	// // ()
244	WP(C)/0023937/2022	STATE OF ODISHA SANANDA BHOI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0023938/2022	STATE OF ORISSA A.SWAROOP SANKET VS	GOPINATH MISHRA VS	// // ()
246	WP(C)/0023939/2022	THE DIRECTOR, ICMR, NEW DELHI MADHAB MEKAP VS	AMIT PRASAD BOSE VS	// // ()
247	WP(C)/0023940/2022	STATE OF ODISHA AHALYA MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0023941/2022	STATE OF ORISSA LOKANATH SENAPATI VS	GOPINATH MISHRA VS	// // ()
249	WP(C)/0023942/2022	PURI URBAN CO OPERATIVE BANK LTD., PURI SHANTANU KUMAR GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0023943/2022	ALISHA BEHERA VS UNION OF INDIA	BHARAT BHUSAN ROUSTRAY VS	// 0 //
251	WP(C)/0023944/2022	KHIROD CHANDRA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
252	WP(C)/0023945/2022	CHANDRASINGH BAHLA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
253	WP(C)/0023946/2022	HEMANGINI DAS VS BRANCH MANAGER, BANK OF BORADA, CUTTACK	GOPAL PRASAD JENA VS	// 0 //
254	WP(C)/0023947/2022	M/S MAHALAXMI STORE, GANJAM VS ADDL. COMMNR. OF CT AND GST APPEAL, BERHAMPUR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
255	WP(C)/0023948/2022	RABINARAYAN SAHU VS STATE OF ODISHA	S.RATH VS	// 0 //
256	WP(C)/0023949/2022	SIMARANI GAJENDRA MOHAPATRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
257	WP(C)/0023950/2022	REETA DASH VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
258	WP(C)/0023951/2022	RANJIT KUMAR LENKA VS STATE OF ORISSA	PRADEEP KUMAR DAS VS	// 0 //
259	WP(C)/0023952/2022	SACHALA PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
260	WP(C)/0023953/2022	AMAN SETHI VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
261	WP(C)/0023954/2022	KAILASH CHANDRA PANDA	SUBASH CHANDRA PUSPALAKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0023955/2022	THE UNION OF INDIA BISHNU PRASAD PANDA	GIRIDHARI SINGH	//
		VS	VS	0
263	WP(C)/0023956/2022	STATE OF ODISHA SRIHARI MOHANTA	ANIL KUMAR NAYAK	//
		VS	VS	0
264	WP(C)/0023957/2022	STATE OF ODISHA PRASANTA BISOI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
265	WP(C)/0023958/2022	THE STATE OF ODISHA SUKANTA KUMAR SATPATHY	SANJIB MOHANTY	//
		VS	VS	0
266	WP(C)/0023959/2022	THE VICE-CHANCELLOR, KALAHANDI UNIVERSITY SANKARSAN NAIK	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
267	WP(C)/0023960/2022	STATE OF ODISHA BHIMASEN SUNA	RAJJEET ROY	//
		VS	VS	0
268	WP(C)/0023961/2022	STATE OF ODISHA BASANTI BHOI	P.C.MISHRA	//
		VS	VS	0
269	WP(C)/0023962/2022	STATE OF ODISHA TEJRAJ MUNA	RAJJEET ROY	//
		VS	VS	0
270	WP(C)/0023963/2022	STATE OF ODISHA THE INDUSTRIAL SYSTEMS LLP	RAMAKANTA SARANGI	//
		VS	VS	0
271	WP(C)/0023964/2022	THE STATE OF ODISHA TAPESWAR BHAISAL	DEBASIS PANIGRAHI	//
		VS	VS	0
272	WP(C)/0023965/2022	STATE OF ODISHA UTTAM KUMAR PRADHAN	NIRMAL KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0023966/2022	STATE OF ODISHA LAXMAN KUMAR JENA VS	TUSHAR KANTI SATAPATHY VS	// // ()
274	WP(C)/0023967/2022	STATE OF ODISHA GOVINDA PANIGRAHI VS	NIRMAL KUMAR DAS VS	// // ()
275	WP(C)/0023968/2022	STATE OF ODISHA SUBAL KUMAR MALIK VS	KRISHNA CHANDRA SAHU VS	// // ()
276	WP(C)/0023969/2022	STATE OF ODISHA SARAT KUMAR BEHERA VS	KRISHNA CHANDRA SAHU VS	// // ()
277	WP(C)/0023970/2022	STATE OF ODISHA RABINDRA KUMAR JENA VS	KRISHNA CHANDRA SAHU VS	// // ()
278	WP(C)/0023971/2022	STATE OF ODISHA PRASANTA KUMAR DASH VS	NIRMAL KUMAR DAS VS	// // ()
279	WP(C)/0023972/2022	STATE OF ODISHA SIBASANKAR MOHAPATRA VS	ALOK KUMAR PANDA VS	// // ()
280	WP(C)/0023973/2022	STATE OF ODISHA PANDAB BADATYA VS	NIRMAL KUMAR DAS VS	// // ()
281	WP(C)/0023974/2022	STATE OF ODISHA KAILASH CHANDRA SETHY VS	PRAFULLA KUMAR RATH VS	// // ()
282	WP(C)/0023975/2022	STATE OF ODISHA ASHSMITA SAHU VS	RAKESH KUMAR MALLICK VS	// // ()
283	WP(C)/0023976/2022	AVINASH SAKTI PRASAD SAHOO BANASMITA PRUSTY VS AO, ASSET MANAGEMENT BRANCH, UCO BANK, BBSR	NALINI KANTA DASH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0023977/2022	PRIYANKA DALEI VS PRINCIPAL NAVODAYA VIDYALAYA, BHADRAK	RANJAN KUMAR ROUT VS	// ()
285	WP(C)/0023978/2022	M/S. SMUND CONSTRUCTION PVT. LTD. VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// ()
286	WP(C)/0023979/2022	NAMITA DAS VS STATE OF ODISHA	MANASI MOHAPATRA VS	// ()
287	WP(C)/0023980/2022	CHANDRAMANI NAYAK VS STATE OF ODISHA	A.B.PARIDA VS	// ()
288	WP(C)/0023981/2022	PINTU THAKKAR VS JHARSUGUDA MUNICIPALITY	BIJAY KUMAR ROUT VS	// ()
289	WPCRL/0000112/2022	SUJIT KUMAR BARAL VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	//0 ()
290	ABLAPL/0011618/2022	MTU SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /234 /2022 ()
291	ABLAPL/0011619/2022	SANTOSH MAHALIK VS STATE OF ODISHA	APARESH BHOI VS	MARINE CHUDAMANI /120 /2022 ()
292	ABLAPL/0011620/2022	MANAS RANJAN BISWAL VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	TANGI /191 /2022 ()
293	ABLAPL/0011621/2022	RAJESH JENA @ RAJESH KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	DHAMNAGAR /291 /2022 ()
294	ABLAPL/0011622/2022	SHEKHAR KUMAR BISWAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /151 /2022 ()
295	ABLAPL/0011623/2022	RADHE @ BHAJJAN @ RAKESH NATH	DEBASHIS ROUSTRAY	KHANDAPARA /36 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :14/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0011624/2022	RANJAY KUMAR MOHANTY	RAMESH CHANDRA MAHARANA	ANGUL TOWN /491 /2022
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0011625/2022	DIPTIKANTA PANIGRAHI	PRAMOD KUMAR JENA	NILGIRI /250 /2021
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0011626/2022	BAPUN DAS @ ASHISH DAS	PRAMOD KUMAR JENA	SAHADEV KHUNTA /282 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0011627/2022	PRAHALAD CHANDRA BOITY @ PRAHALAD BOITY DEHENDU SAHOO	DEHENDU SAHOO	AUL /345 /2022
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0011628/2022	NABAGHANA ROUT	ARIJEET MISHRA	MANGALPUR /478 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0011629/2022	TUTU DAS @ TUTEN	SAMBIT SAMAL	UDITNAGAR /232 /2022
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0011630/2022	CHINMAYA SAHU	SAMBIT SAMAL	CHHEND /187 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0011631/2022	BIBHU PRASAD DAS	SAMBIT SAMAL	UDITNAGAR /232 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0011632/2022	CHANA MADKAMI	SAMBIT SAMAL	MALKANGIRI /526 /2022
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0011633/2022	SHAKTI PRASAD NATH	PRADEEP KUMAR DAS	ANANDAPUR /232 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0011634/2022	ADITYA DALBEHERA	TRILOCHAN NANDA	TARBHA /207 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0011635/2022	STATE OF ODISHA DHRUBA CHARAN KALAS @ DHRUBA KALAS VS	ROHIT RANJAN RAY VS	// KHURDA SADAR /171 /2022 ()
308	ABLAPL/0011636/2022	STATE OF ODISHA PRAKASH CHANDRA SAHU VS	SAMBEET PATTANAYAK VS	// GOP /163 /2022 ()
309	ABLAPL/0011637/2022	STATE OF ODISHA MADHU @ KRUSHNA CHANDRA DAS VS	RAMAKRISHNA NAIK VS	// MADHUPATNA /243 /2022 ()
310	ABLAPL/0011638/2022	STATE OF ODISHA TRILOCHAN DAS VS	RAJENDRA KUMAR PRADHAN VS	// KUJANGA /328 /2021 ()
311	ABLAPL/0011639/2022	STATE OF ODISHA MD. SARIN @ MD. JUNAID VS	SUSHANTA KUMAR SAMANTARAY VS	// CANTONMENT ROAD /132 /2022 ()
312	ABLAPL/0011640/2022	STATE OF ODISHA MANORANJAN SAHANI VS	JAYANTA KUMAR MAJHI VS	// BASTA /221 /2022 ()
313	ABLAPL/0011641/2022	STATE OF ODISHA SMITA JENA VS	RAMDAS ACHARY VS	// LAXMISAGAR P.S. /283 /2022 ()
314	ABLAPL/0011642/2022	STATE OF ODISHA KANHA NAIK VS	SUSANTA KUMAR NAYAK VS	// TANGI /165 /2022 ()
315	ABLAPL/0011643/2022	STATE OF ODISHA DILIPA MAJHI VS	ANANTA NARAYAN PATTANAYAK VS	// NCB BHUBANESWAR /4 /2022 ()
316	ABLAPL/0011644/2022	UNION OF INDIA JITENDRA KARAN VS	SUJIT KUMAR DAS VS	// RAJKANIKA /302 /2022 ()
317	ABLAPL/0011645/2022	STATE OF ODISHA RAJESH PRUSTY VS	SUDEEP KUMAR SARANGI VS	// CAPITAL P.S. /512 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0011646/2022	ANGURA BEHERA VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	ERASAMA /213 /2022 () //
319	ABLAPL/0011647/2022	RAMESH CHANDRA SAMAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BASTA /207 /2022 () //
320	ABLAPL/0011648/2022	ERPHAN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
321	ABLAPL/0011649/2022	RAJENDRA BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /41 /2022 () //
322	ABLAPL/0011650/2022	SUBHASIS SARANGI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /337 /2022 () //
323	ABLAPL/0011651/2022	ASHIS KUMAR DEBTA VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	/ /0 () //
324	ABLAPL/0011652/2022	SHARMISTHA MANDAL VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /382 /2022 () //
325	ABLAPL/0011653/2022	MANISH KUMAR GUPTA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	KHARABEL NAGAR P.S. /88 /2022 () //
326	ABLAPL/0011654/2022	NIKITA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /31 /2021 () //
327	ABLAPL/0011655/2022	GULU @ PADMA LOCHAN SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /23 /2019 () //
328	ABLAPL/0011656/2022	SAROJ KUMAR MAHANTA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NAYAKOT /72 /2022 () //
329	ABLAPL/0011657/2022	SAROJ KUMAR MAHANTA	DEEPAK KUMAR MOHAPATRA	NAYAKOT /71 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0011658/2022	STATE OF ODISHA MADAN MOHAN BEHERA	SANTOSH KUMAR BRAHMA	// BAMBARI /150 /2020
		VS	VS	()
331	ABLAPL/0011659/2022	STATE OF ODISHA PRASANNA KUMAR JENA	JYOTIRMAYA SAHOO	// NIRAKARPUR /163 /2022
		VS	VS	()
332	ABLAPL/0011660/2022	STATE OF ODISHA KANHU @ KANHU CHARAN BEHERA	SUSANTA KUMAR MISHRA	// NAYAGARH SADAR /9 /2022
		VS	VS	()
333	ABLAPL/0011661/2022	STATE OF ODISHA DILLIP KUMAR BEHERA	KASHINATH PATTANAIAK	// CHOUDWAR /302 /2022
		VS	VS	()
334	ABLAPL/0011662/2022	STATE OF ODISHA NARAYAN BEHERA	SURENDRA KUMAR ROUT	// TANGI (KHURDA) /242 /2022
		VS	VS	()
335	ABLAPL/0011663/2022	STATE OF ODISHA SAROJ BHOI	PRADEEP KUMAR DAS	// MANAMUNDA /154 /2022
		VS	VS	()
336	ABLAPL/0011664/2022	STATE OF ODISHA ROHIT NAYAK	ADITI HOTA	// TALCHER TOWN /664 /2022
		VS	VS	()
337	ABLAPL/0011665/2022	STATE OF ODISHA SWARUP KUMAR DAS MOHAPATRA	DEVASHIS PANDA	// SAHADEV KHUNTA /7 /2019
		VS	VS	()
338	ABLAPL/0011666/2022	STATE OF ODISHA SURAJ PODH	BIJAYA KUMAR RAGADA	// SAMBALPUR TOWN /349 /2022
		VS	VS	()
339	ABLAPL/0011667/2022	STATE OF ODISHA HEMRAJ TAKARIA	SUBODH KUMAR MOHANTY	// NARLA /89 /2022
		VS	VS	()
340	ABLAPL/0011668/2022	STATE OF ODISHA RITESH KUMAR PRAKASH	AMIT KUMAR NATH	// ANGUL SADAR PS /712 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0011669/2022	STATE OF ODISHA DEBRAJ JENA VS	RAMDAS ACHARY VS	// LAXMISAGAR P.S. /283 /2022 ()
342	ABLAPL/0011670/2022	STATE OF ODISHA AHALYA BARIK VS	SANTOSHI BEHERA VS	// GOP /78 /2022 ()
343	ABLAPL/0011671/2022	STATE OF ODISHA BINODINI DASH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /168 /2022 ()
344	ABLAPL/0011672/2022	STATE OF ODISHA DUKHIRAM BEHERA VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /307 /2022 ()
345	ABLAPL/0011673/2022	STATE OF ODISHA RAMA RAMAN MOHANTY @ TIKUNA VS	BITAS KUMAR SWAIN VS	// GOP /181 /2018 ()
346	ABLAPL/0011674/2022	STATE OF ODISHA PRABHAT DURGA @ DEBRAJ DURGA VS	JNYANANANDA PANDA VS	// KESINGA /295 /2022 ()
347	ABLAPL/0011675/2022	STATE OF ODISHA SIBA PRADHAN VS	SATYABRATA DASH VS	// DHARMASALA /509 /2022 ()
348	ABLAPL/0011676/2022	STATE OF ODISHA DEEPAK BISWAL VS	RAKESH KUMAR MALLICK VS	// NAYAPALLI P.S. /514 /2022 ()
349	ABLAPL/0011677/2022	STATE OF ODISHA PRAMOD KUMAR VS	MILAN KANUNGO VS	// DIGAPAHANDI /120 /2022 ()
350	ABLAPL/0011678/2022	STATE OF ODISHA ABHAYA NAIK VS	SALAUDDIN KHAN VS	// TUMUSINGA /199 /2022 ()
351	ABLAPL/0011679/2022	STATE OF ODISHA CHANDAN BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// UMERKOTE /39 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0011680/2022	MANAS KUMAR BEHERA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BHANDARIPOKHARI /294 /2022 () //
353	ABLAPL/0011681/2022	ASHISH KUMAR SAMAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /247 /2022 () //
354	ABLAPL/0011682/2022	NAKULA MAJHI VS STATE OF ODISHA	B.N.MAHAPATRA VS	KOREI /280 /2022 () //
355	ABLAPL/0011683/2022	NARAN BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /55 /2022 () //
356	ABLAPL/0011684/2022	RATNAKAR SAMAL VS STATE OF ODISHA	B.N.MAHAPATRA VS	KOREI /275 /2022 () //
357	ABLAPL/0011685/2022	PARAMANANDA DAS VS STATE OF ODISHA	B.N.MAHAPATRA VS	PANIKOILI /151 /2022 () //
358	ABLAPL/0011686/2022	USHARANI MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /270 /2021 () //
359	ABLAPL/0011687/2022	ABHIRAM JENA @ MANOJ KUMAR JENA VS STATE OF ODISHA	RANJITA DHAL VS	SORO /487 /2021 () //
360	ABLAPL/0011688/2022	SUDAM BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /126 /2022 () //
361	ABLAPL/0011689/2022	SK. FAKIRUDDIN VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /469 /2022 () //
362	ABLAPL/0011690/2022	MIR KAMALUDDIN VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /469 /2022 () //
363	ABLAPL/0011691/2022	S.K.FAIZULA	PRATIK DASH	BHADRAK RURAL /469 /2022

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0011692/2022	STATE OF ODISHA SUKADEV BEHERA	SANTOSH KUMAR SAMANTARAYA	// TANGI (KHURDA) /499 /2022
		VS	VS	()
365	ABLAPL/0011693/2022	STATE OF ODISHA BIJAY KUMAR SWAIN	GOPAL KRUSHNA MOHANTY	// KONARK /185 /2022
		VS	VS	()
366	ABLAPL/0011694/2022	STATE OF ODISHA DEBENDRA DASH	SUKANTA KUMAR NAYAK	// BHANDARIPOKHARI /303 /2022
		VS	VS	()
367	ABLAPL/0011695/2022	STATE OF ODISHA SISUA BEHERA	ROHIT RANJAN RAY	// KHURDA MODEL /432 /2022
		VS	VS	()
368	ABLAPL/0011696/2022	STATE OF ODISHA PRATAP SWAIN @ PATIA	LAXMIDHAR MAHAPATRA	// MANCHESWAR P.S. /58 /2005
		VS	VS	()
369	ABLAPL/0011697/2022	STATE OF ODISHA SURYAKANTA PATTNAIK	SURYAKANTA DWIBEDI	// PHULBANI TOWN /161 /2022
		VS	VS	()
370	ABLAPL/0011698/2022	STATE OF ODISHA BHAGABAT BEHERA	JAYADEBA BEHERA	// / /0
		VS	VS	()
371	ABLAPL/0011699/2022	STATE OF ODISHA LIPU @ SUBRAT MOHANTY	PRAFULLA KUMAR BISWAL	// AUL /62 /2022
		VS	VS	()
372	ABLAPL/0011700/2022	STATE OF ODISHA MANAS KUMAR SAHOO @ MANASH SAHOO	JAYADEBA BEHERA	// RANPUR /218 /2022
		VS	VS	()
373	ABLAPL/0011701/2022	STATE OF ODISHA HARIHARA PRADHAN @ PANDU	SUSIL KUMAR PATTNAIK	// CHAMPUA /116 /2022
		VS	VS	()
374	ABLAPL/0011702/2022	STATE OF ODISHA SUBRAT RAY	SATYAJIT MOHAPATRA	// LINGARAJ P.S. /180 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0011703/2022	STATE OF ODISHA GOUTAM SAHU VS	AMIT KUMAR NATH VS	// / /0 ()
376	ABLAPL/0011704/2022	STATE OF ODISHA BISHNU CHARAN BHUTIA VS	PRABHAT KUMAR PRAHARAJ VS	// MOTANGA /201 /2022 ()
377	ABLAPL/0011705/2022	STATE OF ODISHA BIDYADHAR PARIDA VS	BIDYALOK MOHAPATRA VS	// JAJPUR SADAR /203 /2022 ()
378	ABLAPL/0011706/2022	STATE OF ODISHA NIRANJAN PADHI VS	SHAKTI PRASAD DAS VS	// DHARMASALA /487 /2022 ()
379	ABLAPL/0011707/2022	STATE OF ODISHA LAXMIKANTA MISHRA VS STATE OF ODISHA	MILAN KANUNGO VS	// CUTTACK VIGILANCE /44 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :14/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	22/2022 ARBP/20/2015	M/S. K C S PVT.LTD.-MP	
2	40/2022 WPCRL/50/2022	MINATI SAHOO-MP	UMAKANT SAHOO
3	53/2022 OJC/9382/2000	PRADEEP KUMAR BUXI-MP	
4	54/2022 ARBA/38/2013	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
5	190/2022 SA/256/1999	JUGA@JUGE@JUGESWAR-MP	M/S.A.C.MOHANTY
6	191/2022 SA/256/1999	JUGA@JUGE@JUGESWAR-MP	M/S.A.C.MOHANTY
7	192/2022 SA/256/1999	JUGA@JUGE@JUGESWAR-MP	M/S.A.C.MOHANTY
8	211/2022 MATA/183/2022	DR. PRANATI MISRA-MP	TAPAN KUMAR BISWAL
9	212/2022 MATA/126/2022	ANTARIKSHYA PRASAD LENKA-MP	SANJAY KUMAR BEHERA
10	213/2022 MATA/184/2022	ARCHANA MAHARANA-MP	BHABANI SHANKAR DASPARIDA
11	214/2022 MATA/184/2022	ARCHANA MAHARANA-MP	BHABANI SHANKAR DASPARIDA
12	215/2022 MATA/185/2022	SAROJ KUMAR DALAI-MP	ASHOK KUMAR BEHERA
13	227/2022 CONTC/5262/2021	MINAKHI LENKA-MP	
14	236/2022 RVWPET/231/2022	NIRMALA DAS-MP	ADV
15	237/2022 RVWPET/232/2022	P.RAJA RAO@P.BENUGOPAL RAO-MP	GOPINATH MISHRA
16	298/2022 RPFAM/220/2022	DEVI PRASAD PANDA-MP	NEELAKANTHA PANDA
17	299/2022 RPFAM/68/2021	PRATAP RUDRA DANG-MP	SOHAN MISHRA
18	327/2022 CRLMP/1688/2022	LILI JENA-MP	SHYAM NARESH MOHANTY
19	328/2022 CRLMP/1917/2022	BRAJESH KUMAR MALIK-MP	MANORANJAN MISHRA
20	329/2022 CRLMP/1919/2022	NILADRI BIHARI DAS-MP	ROHIT RANJAN RAY
21	330/2022 CRLMP/1636/2022	BHABANI SANKAR DAS-MP	SAMIR KUMAR MISHRA
22	330/2022 CRLMP/1636/2022	BHABANI SANKAR DAS-MP	SAMIR KUMAR MISHRA
23	352/2022 WPC(OA)/85/2014	PRABHAT KUMAR PATNAIK-MP	
24	353/2022 WPC(OA)/744/2018	MOHAN SAHU-MP	DR.N.KISHORE KUMAR PATNAIK
25	395/2022 TRP(C)/350/2022	POOJA PATTANAIAK-MP	SADAY LAXMI PATNAIK
26	396/2022	BASANTI BEHERA-MP	SUDHEER KUMAR SAHOO

27	TRP(C)/351/2022 568/2022 FAO/322/2022	MANAGER, NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
28	569/2022 FAO/323/2022	MANAGER, NATIONAL INSURANCE CO. L.T.D-MP	PRASANTA KUMAR MAHALI
29	570/2022 FAO/291/2022	DIVISIONAL MANAGER, M/S.ORIENTNAL INSURANCE CO.LTD.-MP	
30	571/2022 FAO/294/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD.-MP	DAHEENDRA KUMAR MOHANTY
31	572/2022 FAO/347/2022	DIVL. MANAGER, M/S.NATIONAL INSURANCE CO. LTD.,	PRANANAB KUMAR TRIPATHY
32	573/2022 FAO/347/2022	DIVL. MANAGER, M/S.NATIONAL INSURANCE CO. LTD.,	PRANANAB KUMAR TRIPATHY
33	946/2022 RSA/256/2015	PHULMATI BHATRA-MP	M/S.NEELAKANTHA PANDA
34	947/2022 RSA/331/2005	HARASAMANI MOHAPATRA-MP	M/S.N.C.PATI
35	948/2022 RSA/241/2013	NIRUPAMA SAMAL-MP	M/S.AJODHYA R.DASH
36	949/2022 RSA/268/2013	SAILABALA MOHANTY-MP	MS.BIBEKANANDA BHUYAN, AMIYA KUMAR MOHA
37	954/2022 CMP/906/2022	PRADYUMNA KUMAR SATAPATHY @ SATPATHY-MP	SUBHASHIS MISHRA
38	955/2022 CMP/909/2022	SANTANU KUMAR PATTANAIK-MP	ROHIT RANJAN RAY
39	956/2022 CMP/910/2022	HARIHARA BHOI-MP	SHREYA DASH
40	964/2022 WPC(OAC)/1389/2018	SURYA KUMAR NAYAK-MP	M/S B.CH. PARIJA
41	965/2022 WPC(OAC)/5/2016	SARBESWAR NAIK-MP	
42	966/2022 WPC(OAC)/1398/2018	PRAFULLA KUMAR MALLICK-MP	MANOJA KUMAR KHUNTIA
43	967/2022 WPC(OAC)/2224/2016	AMAYA RANJAN SETHI-MP	M/S J.K LENKA
44	968/2022 WPC(OAC)/1037/2018	MAHENDRA KUMAR SAHU-MP	ALOK KUMAR MOHAPATRA
45	969/2022 WPC(OAC)/1037/2018	MAHENDRA KUMAR SAHU-MP	ALOK KUMAR MOHAPATRA
46	970/2022 WPC(OAC)/504/2018	SIVENDU KUMAR ROUSTRAY-MP	M/S J.K. MISHRA(2)
47	971/2022 WPC(OAC)/1018/2018	SAMBHAB MISHRA-MP	M/S DINESH KUMAR PANDA
48	1008/2022 MACA/608/2014	RAJENDRA PR.MOHANTY-MP	M/S.J.K.PANDA
49	1009/2022 MACA/461/2022	M/S. NEW INDIA ASSURANCE CO. LTD-MP	SOMNATH ROY
50	1010/2022 MACA/463/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
51	1011/2022 MACA/562/2019	ASWINI KU.MOHANTY-MP	N/S.B.N.SAMANTARAY
52	1012/2022 MACA/465/2022	SANTOSH KUMAR PRUSTY-MP	INDRAJIT PALBABU
53	1013/2022 MACA/465/2022	SANTOSH KUMAR PRUSTY-MP	INDRAJIT PALBABU
54	1014/2022 MACA/618/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.BINDUMATA	
55	1015/2022 MACA/1062/2016	MANAGING DIRECTOR,M/S.SOUTHERN ISPAT LTD.-MP	M/S.LALATENDU SAMANTARAY
56	1506/2022 CRLA/735/2022	NAMITA BEHERA-MP	BIDYADHAR MANASINGH
57	1507/2022 CRLA/713/2022	CHHITA MAHARANA-MP	BIDYADHAR MANASINGH

58	1508/2022 CRLA/714/2022	RAKESH MOHAPATRA-MP	BIDYADHAR MANASINGH
59	1509/2022 CRLA/715/2022	PURNA CH. BEHERA-MP	BIDYADHAR MANASINGH
60	1510/2022 CRLA/797/2018	SK.ALIJAN-MP	MR.ARUN KU.BUDHIA, M/S.D.PANDA,S.PANDA,G.MO
61	1511/2022 CRLA/792/2022	PURNA CHANDRA SHA-MP	PRABUDDHA KUMAR PATTANAIAK
62	1512/2022 CRLA/299/2004	PRAKASH CH.PANIGRAHI-MP	ALOK KUMAR MOHAPATRA
63	1513/2022 CRLA/649/2022	MUKUNDA BAG-MP	NIRMAL CHANDRA MOHANTY
64	1514/2022 CRLA/794/2022	TUNGURU @ DEPPAK BARIK-MP	ARJUNA CHARANA BEHERA
65	1515/2022 CRLA/794/2022	TUNGURU @ DEPPAK BARIK-MP	ARJUNA CHARANA BEHERA
66	1516/2022 CRLA/794/2022	TUNGURU @ DEPPAK BARIK-MP	ARJUNA CHARANA BEHERA
67	1517/2022 CRLA/796/2022	KABIRAJ NAYAK-MP	SANGRAM KUMAR DAS
68	1518/2022 CRLA/796/2022	KABIRAJ NAYAK-MP	SANGRAM KUMAR DAS
69	1519/2022 CRLA/305/2015	KABULA@KRUSHNA PRIYA SINGH-MP	M/S.SATYA RANJAN MULIA
70	1520/2022 CRLA/798/2022	GUDU NAIK-MP	SATYA NARAYAN MISHRA 4
71	1521/2022 CRLA/798/2022	GUDU NAIK-MP	SATYA NARAYAN MISHRA 4
72	1522/2022 CRLA/797/2022	PITAMBAR BEHERA@RENGA@TURU-MP	SATYABHUSAN DAS
73	1532/2022 ABLAPL/5325/2022	KRUSHNA BEHERA-MP	SAMBEET PATTANAYAK
74	1533/2022 ABLAPL/9305/2022	SK. KASIMUDDIN @ POTAL-MP	
75	1534/2022 ABLAPL/10743/2022	PRASANTA KUMAR SAMAL-MP	
76	1535/2022 ABLAPL/3513/2020	DINABANDHU SAHU-MP	SUBRAT KUMAR DAS
77	1536/2022 ABLAPL/2048/2022	RABI NARAYAN PANDA-MP	
78	1537/2022 ABLAPL/9994/2022	PATITA DAS-MP	
79	1538/2022 ABLAPL/8780/2022	PARIA @ PARAMANANDA SAHOO-MP	
80	1539/2022 ABLAPL/2342/2022	SIBA PRASAD DAS-MP	
81	1540/2022 ABLAPL/10107/2022	DUKHISHYAM BEHERA-MP	
82	1541/2022 ABLAPL/9555/2022	SUDHANSU SEKHAR SAHOO @ PINTU SAHOO-MP	
83	1542/2022 ABLAPL/9556/2022	MANAS RANJAN MOHAPATRA @ MANAS MOHAPATRA-MP	
84	1663/2022 BLAPL/8050/2022	RUDRA NARAYAN KUNDU-MP	
85	1664/2022 BLAPL/3569/2022	SUSIL KUMAR MOHANTY-MP	MANORANJAN MISHRA
86	1665/2022 BLAPL/5800/2022	LAXMAN SAHU-MP	ASWINI KUMAR DASH
87	1666/2022 BLAPL/8988/2022	NISHI PRIYADARSHINI-MP	PRATIK DASH
88	1667/2022 BLAPL/6101/2022	NASIM KHAN-MP	
89	1668/2022	RABINDRA SENAPATI-MP	RAJIB LOCHAN PATTNAIK

90	BLAPL/8993/2022 1669/2022	MADHABA PRUSTY-MP	
91	BLAPL/6814/2022 1670/2022	BIPLAB BISWAS @ BIPLAV BISWAS @ BIPLAB-MP	SURYAKANTA DWIBEDI
92	BLAPL/10268/2021 1671/2022	KALU @ SUKANTA DAS-MP	M/S.AMULYA PRASAD NAYAK,P.K.DAS,D.PARIDA
93	BLAPL/9395/2021 1672/2022	SHAKEEL KHAN @ SHAKIL KHAN @ SHAKIL-MP	SANJIB KUMAR BHANJADEO
94	BLAPL/3566/2022 1673/2022	PATANGI SURESH KUMAR-MP	SANTOSH KUMAR DASH
95	BLAPL/6249/2022 1674/2022	KALIA @ ARTABANDHU PRADHAN-MP	PRAKASH KUMAR BEURA
96	BLAPL/4651/2022 1675/2022	RAJU BARIK-MP	PRASANTA KUMAR NANDA
97	BLAPL/5643/2022 2044/2022	ABINASH DASH-MP	PRAFULLA KUMAR RATH
98	CRLMC/419/2022 2045/2022	SEVEN HILLS ESTATES-MP	
99	CRLMC/2219/2013 2046/2022	SEVEN HILLS ESTATES-MP	
100	CRLMC/2218/2013 2047/2022	BIRA@BIRAKISHORE DAS-MP	DIPTIREKHA NANDA
101	CRLMC/2589/2022 2048/2022	SUMIT KUMAR JENA@TAPU JENA-MP	DEVASHIS PANDA
102	CRLMC/2590/2022 2049/2022	TUNU@PRAMOD PRADHAN-MP	
103	CRLMC/2190/2022 2050/2022	PRADIPTA GAHAN-MP	BISWARANJAN DALAI
104	CRLMC/2594/2022 2051/2022	SUDIPTA KUMAR SAHOO-MP	RAKESH KUMAR ROUSTRAY
105	CRLMC/2596/2022 2052/2022	GUPTESWAR SAHU-MP	J.N.PANDA
106	CRLMC/536/2021 2053/2022	SANJAY KUMAR NAIK-MP	SMRUTI RANJAN MOHAPATRA
107	CRLMC/2598/2022 2054/2022	DR.SHAMI SALIM-MP	PRAVASH CHANDRA JENA
108	CRLMC/2602/2022 2963/2022	MANABHANJAN MEHER-MP	PRASANTA KUMAR MOHANTY 2
109	WA/1213/2022 2964/2022	MANABHANJAN MEHER-MP	PRASANTA KUMAR MOHANTY 2
110	WA/1213/2022 2965/2022	SANJAY MOHAPATRA-MP	M/S.V.NARASINGH, PRASANTA KUMAR SATAPATHY
111	WA/43/2019 2966/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
112	WA/1214/2022 2967/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
113	WA/1214/2022 2968/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
114	WA/1214/2022 2969/2022	BAJARANG NAG-MP	KUNAL KUMAR SWAIN
115	WA/721/2022 2970/2022	SANJAY MOHAPATRA-MP	M/S.V.NARASINGH
116	WA/43/2019 12690/2022	MEENAKSHI PANDA-MP	M/S.SURENDRA NATH PANDA
117	WP(C)/1760/2016 12691/2022	M/S. ON NET SOLUTIONS, BARGARH-MP	SUPRIYO RANJAN MAHAPATRA
118	WP(C)/23829/2022 12692/2022	RAMESH CHANDRA JENA-MP	
119	WP(C)/22217/2022 12693/2022	BHASKAR SAHU-MP	
120	WP(C)/22215/2022 12694/2022	SOUMYA PRIYADARSHINEE-MP	DILIP KUMAR SAHU
	WP(C)/21803/2022		

121	12695/2022 WP(C)/23844/2022	SUBASH SATPATHY-MP	SAILABALA JENA
122	12696/2022 WP(C)/22486/2022	KHIROD PATI-MP	CHANDRAKANTA NAYAK
123	12697/2022 WP(C)/23846/2022	SOBHA RANI SOY-MP	JASHOBANTA DASH
124	12698/2022 WP(C)/10885/2022	MAHABIR PRASAD-MP	SUBIR PALIT
125	12699/2022 WP(C)/23852/2022	TRUPTIMAYEE PATTANAİK-MP	DIPTI RANJAN BHOKTA
126	12700/2022 WP(C)/23856/2022	RUSAV KUMAR SAHU-MP	KUNAL KUMAR SWAIN
127	12701/2022 WP(C)/2672/2019	NRUSINGHA CHARAN SAHOO-MP	M/S.SADASIVA PATRA 1
128	12702/2022 WP(C)/5707/2022	ODISHA NURSING EMPLOYEES ASSOCIATION-MP	SIBA NARAYAN BISWAL
129	12703/2022 WP(C)/23864/2022	DR. DEEPAK KUMAR DASMOHAPATRA-MP	DEBA KUMAR RATH
130	12704/2022 WP(C)/21651/2022	NIRANJAN NAYAK-MP	ALEKHA CHANDRA MOHANTY
131	12705/2022 WP(C)/7327/2017	MAHANADI COALFIELDS LTD.-MP	MR.SOMADARSAN MOHANTY
132	12706/2022 WP(C)/7328/2017	GENERAL MANAGER, MCL-MP	MR.SOMADARSAN MOHANTY
133	12707/2022 WP(C)/15466/2022	SURIA BEGUM-MP	BIBEKANANDA BHUYAN
134	12710/2022 WP(C)/23869/2022	DIBAKAR HATI-MP	AJIT KUMAR MOHANTY
135	12712/2022 WP(C)/16385/2022	MANGUA SENAPATI-MP	BINAYAK PRASHAD MOHANTY
136	12713/2022 WP(C)/23873/2022	MAKARDHWAJ BEHERA-MP	KUNAL KUMAR SWAIN
137	12714/2022 WP(C)/23875/2022	SULOCHANA SAHOO-MP	AJIT KUMAR MOHANTY
138	12715/2022 WP(C)/23876/2022	NAROTTAM SAHOO-MP	SARTHAK PRADHAN
139	12716/2022 WP(C)/7469/2017	THE REGISTRARJUDICIAL,ORISSA HIGH COURT-MP	MR.MOHIT AGARWAL AMICUS CURIAE
140	12717/2022 WP(C)/7469/2017	THE REGISTRARJUDICIAL,ORISSA HIGH COURT-MP	MR.MOHIT AGARWAL AMICUS CURIAE
141	12718/2022 WP(C)/7469/2017	THE REGISTRARJUDICIAL,ORISSA HIGH COURT-MP	MR.MOHIT AGARWAL AMICUS CURIAE
142	12719/2022 WP(C)/23877/2022	BIPIN BIHARI PRADHAN-MP	SARTHAK PRADHAN
143	12720/2022 WP(C)/23878/2022	BINAPANI MOHAPATRA-MP	BIKRAM KESHARI MOHANTY
144	12721/2022 WP(C)/23879/2022	SACHIN AGRAWAL-MP	SIDHARTHA DAS
145	12722/2022 WP(C)/23883/2022	BINAYA KRISHNA DAS-MP	SOUMYA MISHRA
146	12723/2022 WP(C)/23880/2022	M/S. AMBICA IRON AND STEEL PVT. LTD.-MP	SIDHARTHA RAY
147	12724/2022 WP(C)/12463/2017	MINATI BISWAL-MP	M/S.SANJIB SWAIN
148	12725/2022 WP(C)/809/2010	NIDHI PARIDA-MP	M/S.MISS D.MOHAPATRA, S.PARIDA
149	12726/2022 WP(C)/23912/2022	JAYARAM NAYAK-MP	KISHORE KUMAR MISHRA
150	12727/2022 WP(C)/23912/2022	JAYARAM NAYAK-MP	KISHORE KUMAR MISHRA
151	12728/2022 WP(C)/809/2010	NIDHI PARIDA-MP	M/S.MISS D.MOHAPATRA, S.PARIDA
152	12729/2022	HARE KRUSHNA MANDAL-MP	ARABINDA TRIPATHY

153	WP(C)/20753/2022 12730/2022	M/S.D.R.PATANAİK-MP	
154	WP(C)/18868/2015 12731/2022	ARUN KUMAR PATTNAİK-MP	TUKUNA KUMAR MISHRA
155	WP(C)/23922/2022 12732/2022	SK. JAMALUDDIN-MP	MAMATA MISHRA
156	WP(C)/23929/2022 12733/2022	DILLIP KUMAR MISHRA-MP	PRASANTA KUMAR SATAPATHY
157	WP(C)/23931/2022 12734/2022	BHABANI PRASAD MAJHI-MP	AMITABH MISHRA
158	WP(C)/6981/2022 12735/2022	KHIROD CHANDRA MISHRA-MP	PRASANTA KUMAR SATAPATHY
159	WP(C)/23944/2022 12736/2022	ALISHA BEHERA-MP	BHARAT BHUSAN ROURAY
160	WP(C)/23943/2022 12737/2022	CHANDRASINGH BAHLA-MP	GYANARANJAN SETHI
161	WP(C)/23945/2022 12738/2022	M/S MAHALAXMI STORE, GANJAM-MP	PRANAYA KISHORE HARICHANDAN
162	WP(C)/23947/2022 12739/2022	SIMARANI GAJENDRA MOHAPATRA-MP	KARUNAKAR RATH
163	WP(C)/23949/2022 12740/2022	RANJIT KUMAR LENKA-MP	PRADEEP KUMAR DAS
164	WP(C)/23951/2022 12741/2022	SACHALA PANDA-MP	SANJIB KUMAR BHANJADEO
165	WP(C)/23952/2022 12742/2022	AMAN SETHI-MP	AMITABH MISHRA
166	WP(C)/23953/2022 12743/2022	VANDANA SAINI-MP	
167	WP(C)/13978/2022 12744/2022	BINDU P. NAIR-MP	
168	WP(C)/13980/2022 12745/2022	SRIHARI MOHANTA-MP	ANIL KUMAR NAYAK
169	WP(C)/23956/2022 12746/2022	BENU DHAR MUKHI-MP	M/S.MADHUMITA PANDA
170	WP(C)/23929/2017 12747/2022	PRASANTA BISOI-MP	SUBASH CHANDRA PUSPALAKA
171	WP(C)/23957/2022 12748/2022	SUKANTA KUMAR SATPATHY-MP	SANJIB MOHANTY
172	WP(C)/23958/2022 12749/2022	SANKARSAN NAIK-MP	SANKARACHARYA CHOUDHURY
173	WP(C)/23959/2022 12750/2022	THE INDUSTRIAL SYSTEMS LLP-MP	RAMAKANTA SARANGI
174	WP(C)/23963/2022 12751/2022	UTTAM KUMAR PRADHAN-MP	NIRMAL KUMAR DAS
175	WP(C)/23965/2022 12752/2022	LAXMAN KUMAR JENA-MP	TUSHAR KANTI SATAPATHY
176	WP(C)/23966/2022 12753/2022	GOVINDA PANIGRAHI-MP	NIRMAL KUMAR DAS
177	WP(C)/23967/2022 12754/2022	PRASANTA KUMAR DASH-MP	NIRMAL KUMAR DAS
178	WP(C)/23971/2022 12755/2022	PANDAB BADATYA-MP	NIRMAL KUMAR DAS
179	WP(C)/23973/2022 12756/2022	LINGARAJ MAJHI-MP	M/S.SUMITRA MOHANTY
180	WP(C)/18727/2018 12757/2022	BANASMITA PRUSTY-MP	NALINI KANTA DASH
181	WP(C)/23976/2022 12758/2022	M/S. MAA LAXMI MODERN RICE MILL LTD.,BALASORE-MP	ABRAHMANANDA TRIPATHY
182	WP(C)/21273/2022 12759/2022	M/S. SMUND CONSTRUCTION PVT. LTD.-MP	SIDHANT DWIBEDI
183	WP(C)/23978/2022 12760/2022	NAMITA DAS-MP	MANASI MOHAPATRA
	WP(C)/23979/2022		

